

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No.: 1209 of 2023/Psy

Dated: 13/10/2023

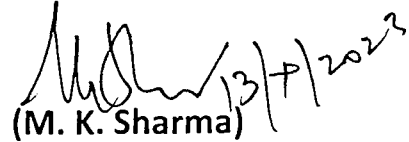
In the interest of administration and smooth functioning of the Courts, the following transfers and postings of Senior Assistants in the Subordinate Judiciary of Jammu Division are hereby ordered:

1. Sh. Rajinder Singh Kotwal, Sr. Assistant/Civil Clerk in the Court of 1st Additional District & Sessions Judge, Jammu is transferred and posted in the Court of Sub Judge, Jammu against the available vacancy. However, he shall remain attached in the Court of Pr. District & Sessions Judge, Bhandarwah.
2. Ms. Shehnaz Akhter, Sr. Assistant/Criminal Clerk in the Court of Pr. District & Sessions Judge, Reasi is transferred and posted as Sr. Assistant/Civil Clerk in the Court of 1st Additional District & Sessions Judge, Jammu vice Sh. Rajinder Singh Kotwal.
3. Sh. Manohar Lal, Sr. Assistant/Criminal Clerk in the Court of Additional District & Sessions Judge, Udhampur is transferred and posted as Sr. Assistant/Criminal Clerk in the Court of Pr. District & Sessions Judge, Reasi vice Ms. Shehnaz Akhter.
4. Sh. Virender Gupta, Sr. Assistant under transfer to Additional District & Sessions Judge, Poonch is now transferred as Sr. Assistant/Criminal Clerk in the Court of Additional District & Sessions Judge, Udhampur vice Sh. Manohar Lal.

Note:-

All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.


(M. K. Sharma)

Principal Secretary to
Hon'ble the Chief Justice.

No:- 985-95/Psy-644

Dated:- 13/10/2023

Copy to the:-

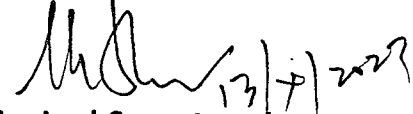
1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.

..... for information.

4. Pr. District & Sessions Judge, Jammu, Reasi, Udhampur, Poonch, Bhandarwah.
5. Addl. District & Sessions Judge, Poonch, Udaipur.
6. 1st Addl. District & Sessions Judge, Jammu.
7. Sub Judge, Jammu.

..... for information & necessary compliance.

8. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
9. Director Finance, High Court of J&K and Ladakh for information.
10. Chief Librarian, High Court Wing, Jammu / Srinagar.
11. Order file.



**Principal Secretary to
Hon'ble the Chief Justice.**